

7. Tourist Lodge at Bateshwar
8. Improvement of Ghats at Bateshwar
9. Trivani Ghats at Rishikesh
10. Jashne Avadh
11. Golf Course at Noida
12. International Yoga Festival
13. Akbar Festival
14. Taj Mahotsava
15. River Rafting for Shivpuri
16. Tentea Accommodation for Node Ghats
17. Illumination of Jhansi Fort.

Out of these 7 projects amounting to Rs.101.61 lakhs have since been sanctioned.

[English]

#### **Inflow of Gold**

2587. SHRI SOMJIBHAI DAMOR: Will the Minister of FINANCE be pleased to state:

(a) the average weekly inflow of gold through customs;

(b) the quantum of gold inflow in the country since the new policy was declared;

(c) whether the gold bank is proposed to be established;

(d) if so, the details of its operative methodology;

(e) whether international bullion dealers are likely to be allowed to sell gold in forex to NRIs;

(f) if so, the details thereof; and

(g) the international price of gold and local Indian price plus sales tax as on date?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GHULAM NABI AZAD): (a) The average weekly inflow of gold through customs during 1993-94 is two tonnes approx.

(b) From 01-03-1992 to 14-02-1994, approx. 224 tonnes of gold was imported under the Gold Import Scheme.

(c) to (f). There is no proposal under consideration, at present, to establish gold bank or to allow international bullion dealers to sell gold in forex to NRIs.

(g) The international price of gold on 08-03-1994 in London was U.S. \$ 121.30 (Rs.3863 approx.) per 10 gms. and the price in Bombay was Rs.4621/- per 10 gms. inclusive of sales tax.

#### **NTC Mills**

2588. SHRI HARILAL NANJI PATEL:  
SHRI SHIVRAJ SINGH CHAUHAN:  
SHRI SHANTARAM POTDUKHE:

Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal to sell any NTC loss making mills to private sector; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b). No specific proposal is under consideration of Government, at present, to sell any loss making NTC mill to the private sector.

#### Provident Fund Collection

2589. SHRI V. KRISHNA RAO: Will the Minister of LABOUR be pleased to state:

(a) the total amount of provident fund collection from the employees and workers all over the country during the last three years;

(b) whether most of the money is being invested to earn interest;

(c) if so, the details thereof;

(d) whether the Government have received a large number of complaints regarding disposal of Provident Fund cases;

(e) if so, the number of complaints received during the last three years; and

(f) the steps being taken by the Government to streamline the procedures in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) The total amount of the Provident Fund collection during the three years was as given below:—

1990-91	—	Rs.3666.82 Crores
1991-92	—	Rs.4030.23 Crores
1992-93	—	Rs.4666.42 Crores

The information about the total number of the Provident Fund Collection from the employees alone is not separately available:

(b) & (c). The entire Provident Fund collection which are in surplus after outgo are invested to earn interest as per the pattern approved by the Minister of Finance.

(d) & (e). The details of the complaints received by the EPF Organisation, Delhi from the Ministry of Labour from 1991-92 onwards are as under:—

1991-92	—	88
1992-93	—	166
1993-94 (upto 28.2.94)	—	178

The details of grievances received and redressed by the EPF Organisation have been given in Chapter XVI of the Annual Report 1992-93 of the EPF Organisation which has since been laid on the Table of the House.

(f) The EPF Organisation gives due importance to redressal of the grievances of subscribers. The grievances are heard in person in the Central Office as well as the regional and sub-regional of the Organisation on every Friday.

[*Translation*]

#### Loans to Handloom Weavers

2590. SHRI N.J. RATHVA:  
SHRI CHETAN P.S.  
CHAUHAN:  
SHRI N.K. BALIYAN:

Will the Minister of TEXTILES be pleased to state: